

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 13th of December, 2021

NO. HC.VII-84/2020/6606/A #### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the concerned District & Sessions Judges to nominate staff (*as per the enclosed instructions*) to participate in the 2 (two) day "**Skill Development Programme**" to be held on **21st & 22nd December, 2021** and **29th and 30th January, 2022** from **10:00 A.M. to 3:30 P.M.** to be conducted by the Faculty Members of the Judicial Academy, Assam, in coordination with the Judicial Officers and trained staff of the host District as per the following schedule:

Sl. No.	Dates	Cluster of Districts	Host District
1	21-12-2021 & 22-12-2021	Dibrugarh, Tinsukia, Sivasagar, Dhemaji and Lakhimpur	Dibrugarh
2	29-01-2022 & 30-01-2022	Cachar, Hailakandi and Karimganj	Cachar

Further, the concerned District and Sessions Judges are requested to forward the list of nominated staff to the Judicial Academy, in advance.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

NO. HC.VII-84/2020/6607-6616/A dated: 13th of December, 2021

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur.
2. The Registrar (Admin./Vig.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District & Sessions Judge, Cachar / Dhemaji / Dibrugarh / Hailakandi / Karimganj / Lakhimpur / Sivasagar / Tinsukia.

(They are directed to nominate the staff as per the enclosed instructions. Further, the District & Sessions Judges of Cachar and Dibrugarh are requested to provide accommodation and necessary logistic support to the Faculty Members of the Judicial Academy).

5. The Chief Judicial Magistrate, Cachar / Dhemaji / Dibrugarh / Hailakandi / Karimganj / Lakhimpur / Sivasagar / Tinsukia.
6. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).
7. The Administrative Officer, Judicial Academy, Assam with a request to place the matter before the Hon'ble Director, Judicial Academy, Assam
8. The P.S. to Hon'ble Mr. Manash Ranjan Pathak, Gauhati High Court, Guwahati.
9. The CA to the Registrar General, Gauhati High Court, Guwahati.
10. Office file.

R. A. Tapadar
13.12.21

REGISTRAR (JUDICIAL)

INSTRUCTION FOR NOMINATION OF STAFF

Day	No. of staff to be nominated
DAY-1	10 Staff from the establishment of District & Sessions Judges (For training in handling of Civil Cases).
DAY-2	Total 10 staff (For training in handling of Criminal cases.) 5 staff from the establishment of District & Sessions Judges 5 staff from the establishment of Chief Judicial Magistrate